

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:726

ANSWERED ON:25.11.2011

NON-GOVERNMENTAL ORGANISATIONS

Jaiswal Shri Gorakh Prasad ;Singh Rajkumari Ratna

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the names of Non-Governmental Organizations (NGOs) engaged in the implementation of welfare schemes for women and children having been found involved in irregularities, scheme-wise and State-wise including Uttar Pradesh ; and

(b) the action taken by the Government against such NGOs?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a): The names of the Non-Government Organizations (NGOs) engaged in the implementation of welfare schemes for women and children having been blacklisted, scheme-wise and state-wise including Uttar Pradesh is available on Ministry's website viz. www.wcd.nic.in.

(b): NGO which is blacklisted is not eligible for any financial assistance from the Ministry.